

19-20th January, 2019

 **GEETA**
INSTITUTE OF LAW

Approved by BCI & Affiliated to Kurukshetra University

FACULTY DEVELOPMENT PROGRAMME

**ON
LEGAL RESEARCH
METHODOLOGY
AND
TEACHING
PEDAGOGY**

◀ **Venue**

GEETA INSTITUTE OF LAW

Karhans, G.T. Road, N.H.1, Samalkha

Panipat- 132101 Haryana



About GIL

We feel honoured to mention that ours is a galaxy of eleven Institutes under the banner of Geeta Group of Institutions (GGI). The broad motive behind our venture is to produce quality human resource bank in the field of law, engineering, science, management, education and other allied fields.

Geeta Institute of Law (GIL) was established in 2007. The College has its unique teaching and learning techniques and is one of the prestigious Law Institute in India, offering BA.LL.B(Hons.), BBA.LL.B(Hons.), LL.B (3Years) and LL.M (2Years) programs. It has been ranked among top 35 law institutes in India by India Today (2018- Special Edition) Ranking. The institute is closely located on NH-1, G.T. Road Panipat, just 50 minutes run from Delhi.

ABOUT THE PROGRAM

Law plays a significant role in everyday life of a common person. It affects him socially, economically and politically. But there exists huge lacunae in legal education as it does not deal significantly with practical aspect of law. With this objective in mind a 2-day faculty development programme is being organized by GIL. This programme will help participants to upgrade their knowledge and skills, training them in innovative teaching methodologies and teaching pedagogy, achieve competitive teaching and learning environment and channelize development with respect to academic qualifications.

WHO CAN PARTICIPATE

The program has been specifically designed for Faculty Members, Research Scholars and Research Associates from all Institutes / Departments / Colleges of Law.

LAST DATE OF REGISTRATION

Participants have to register by sending the Registration Form to fdp.gil2019@gmail.com on or before 14 January, 2019.

MODE OF PAYMENT

Payment can be made through RTGS/NEFT/IMPS or Demand Draft.

DD can be drawn in favor of Geeta Institute of Law, payable at Panipat.

Payment through RTGS/NEFT/IMPS can be made on following bank account.

BANK Name : Yes Bank Ltd., Samalkha. A/c No. : 017494600000077

IFSC code : YESB0000174 Account Type : Saving

Demand Draft (Crossed DD to be drawn in favour of "GEETA INSTITUTE OF LAW, payable at Panipat)

NOTE: Registration Fee is not refundable. No TA/DA will be payable.

SEATS

The seats are limited to 50 Participants, to be allotted on first come first serve basis.

DATE OF PROGRAM

19th - 20th January, 2019.

COURSE FEE

Rs. 2,000/-

ACCOMDATION & TRANSPORTATION FACILITY


No accommodation will be provided on college campus. On request, the same can be arranged on some other premises which will be duly charged. No transportation facility will be provided.


Conveners :

1. Ms. Sonika, Assistant Professor
2. Ms. Nishtha Chugh, Assistant Professor
3. Ms. Swati Pandita, Assistant Professor

For any queries contact:

 9996315200, 9916306698

 fdp.gil2019@gmail.com

 geetalawcollege.in